

New law to control drugs suppliers

1001. SHRI SHANKARBHAI N. VEGAD: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government proposes for new law to control drugs suppliers and punish them effectively; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) and (b) No Sir. Narcotic Drugs and Psychotropic Substances Act, 1985 is in place to deal with drug related offences. The provisions of this Act provide for forfeiture of property derived from illicit drug trafficking and there is a provision for capital punishment also in extreme cases of repeated offenders.

Safety of children in schools

1002. SHRI RAJKUMAR DHOOT: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that of late incidents of sodomy, rape and killing of school children have increased in the National capital, NCR and other parts of the country;

(b) if so, the details thereof for the last three years, year-wise and State-wise; and

(c) what action Government has taken in such cases and what action Government proposes to take to ensure the safety of children in the schools?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) to (c) The details of sodomy and rape cases of school children reported in school premises, school bus and school cab/van registered by Delhi Police during the last three years *i.e.* 2014, 2015, 2016 and upto 15.12.2017 are given in the Statement-I (*See* below). Specific data on killing of school children with respect to the National Capital, NCR and other parts of the country is not separately available. Similarly, specific data of sodomy and rape of school children with respect to NCR and other parts of the country is not available. However, States/UTs wise cases registered under POCSO Act during 2014, 2015 and 2016 is given in the Statement-II (*See* below)

‘Police’ and ‘Public Order’ are State subjects under the Seventh Schedule to the Constitution of India. The responsibility to maintain law and order,